STORAGE OF EDIBLE OIL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Union Government has asked the States to provide the details of storage of oil seeds and edible oils with the mill owners and stockists;

(b) if so, the steps being taken to check irregularities in the hoarding of edible oils and bringing transparency in the availability thereof;

(c) the measures being taken by the Ministry to ensure that the oil seeds and oils of Gujarat are mainly used in the country?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): In order to check hoarding and bring transparency in the availability of edible oils and oilseeds, the Union Government has imposed stock limits on Edible Oils and Oilseeds for a period upto 31st March, 2022. The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Amendment) Order, 2021 has been issued w.e.f. 8th October, 2021.

(c): Under the said Order, the States/Union Territories have been entrusted to impose stock limit on edible oils and oilseeds on the basis of available stock and consumption pattern of the State/Union Territory with certain exemptions. This Order has been issued to ensure the smooth availability of edible oils and oilseeds in the country.

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